

lished in the private sector in Tripura. The proposal has been accepted in principle and is included in the Annual Plan of Tripura for 1966-67. The participation by the Tripura Government in the textile mill is envisaged tentatively at Rs. 20 lakhs.

Development Schemes in Delhi

1894. Shri Shiv Charan Gupta: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the Delhi Development Authority has prepared any development or redevelopment schemes for Nabi Karim, Qadam Sharif and Motia Khan in Delhi;

(b) if so, the details thereof; and

(c) when the schemes are likely to be started and completed?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) The Delhi Development Authority has drafted a Zonal Development Plan for Nabi Karim and Qadam Sharif and has published it for inviting public objections. The Zonal Development Plan for Motia Khan is being drafted.

(b) Detailed plans for these areas will be prepared by the Authority only after the draft Zonal Development Plans have undergone all the formalities and are approved by the Government.

(c) Execution of the schemes in these areas is likely to take considerable time and effort as there is heavy squatting on the land.

Medical Herb for Cancer

1895. Shri M. Rampure: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are aware that a research has been made by the

Principal, Ayurvedic College, Begusarai (Bihar), which has shown that Lajwanti, a medical herb is capable of curing Cancer; and

(b) whether Government have put the herb to further tests to assess its efficacy?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The claims made by the Principal Ayurvedic College, Begusarai regarding the medical herb Lajwanti for curing Cancer are under examination.

British Leprosy Relief Association

1896. Shri M. Rampure: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the British Leprosy Relief Association have drawn up a scheme for eradication of the leprosy in some countries including India; and

(b) if so, the details of the programme that had been envisaged by the Association for India?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The Government of India have received no information with regard to the scheme said to have been drawn by the British Leprosy Relief Association, for the eradication of leprosy in some countries including India.

गुजरात द्वारा राजस्थान को बिजली की सप्लाई

1897. श्री श्रींकार लाल बेरवा : क्या सिन्धुई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात द्वारा राजस्थान को बिजली दिये जाने की कोई सम्भावना है ;

(ख) यदि हाँ, तो क ब त व ;

(ग) कितनी तथा किस आघार पर बिजली दी जायेगी ; और

(घ) क्या व्यवस्था की गई है, तथा इस काम पर कितनी राशि खर्च आयेगी ?

सिन्हाई और विद्युत मंत्री (श्री फखरुद्दीन अहमद) : (क) जी हाँ ।

(ख) 1966 में ।

(ग) 2 मीगावाट, गुजरात बिजली बोर्ड को साधारण टैरिफ दरों पर ।

(घ) प्रस्ताव यह है कि गुजरात में पालमपुर के 33 के० बी० उप-केन्द्र से बिजली राजस्थान में मण्डर से होते हुए एक 51 मील लम्बे 33 के० बी० पारेषण पथ द्वारा रानीवारा ले जाई जाए । इस स्कीम में 36 लाख रुपये की अनुमानित लागत पर राजस्थान ने 900 तलवर्ती कूओं को बिजली देने के लिए 33/11/33/11 के० बी० के 4 उपकेन्द्रों और 11 के० बी० के 25 मील लम्बे पथ का प्रबन्ध है ।

Collection of Gold by Political Parties

1896. **Shri Dharmalingam:** Will the Minister of Finance be pleased to state:

(a) whether the leaders of the various political parties also collected gold for the National Defence Gold Bonds, 1980, recently on behalf of Government; and

(b) if so, the amount of gold with value collected by them and given to Government party-wise?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Government has no information about any collections made by the leaders of political parties.

(b) Does not arise.

Anti-T.B. Measures in Orissa

1899. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Health and Family Planning be pleased to state:

(a) the amount so far given to Orissa for anti-T.B. measures during the Third Five Year Plan period so far; and

(b) the items on which it was spent?

The Minister of Health and Family Planning (Dr. Sushila Nayyar): (a) and (b). The Government of India assists the State Governments in respect of the following anti-T. B. schemes:

1. B.C.G. Vaccination Campaign;
2. Establishment of T. B. Clinics;
3. Establishment of T. B. Demonstration and Training Centres;
4. Establishment of Mobile X-Ray Units;
5. Establishment of T.B. Isolation beds; and
6. Supply of anti-T.B. drugs.

Central assistance at the rate of 75 per cent of the non-recurring expenditure and 50 per cent of the recurring expenditure is available to the States in respect of the above mentioned schemes. The Central Share on buildings is limited to 75 per cent of the following ceilings:

- | | |
|---|-------------------------|
| (a) T.B. Clinics | Rs. 95,000 per clinic |
| (b) T.B. Demonstration & Training Centres | Rs. 2,25,000 per centre |

As Central assistance for the Centrally aided Schemes is released through "Ways and Means Advances" for a group of schemes, the information in regard to the actual amounts of cash assistance drawn by the Government of Orissa for the anti-T.B. Schemes during the Third Five Year